

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

41

T.C.P No. 283/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: O. C. L. India Ltd.  
V/s.  
Goradia Special Steels Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
41	Sunanda Kembhat	Advocate for petitioner	<u>Sunanda Kembhat</u>
41.	Adv. Mr. Sethna 116 RS Raju Thakker	For Resp.	<u>A. M. Sethna,</u>

ORDER

TCP No.283/ I&BP/NCLT/MB/MAH/2017

Since the Petitioner Counsel having requested time for filing further documents, at her request, list this matter on 14.8.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR  
Member (Judicial)